

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

OA&R. 3525/91

O.A. 1336 /96.

Dt. of Decision : 14-11-96.

1. N. Srinivas
2. N. Venkatesh
3. M. Ramesh
4. G. Chandraiah
5. K. Lingaiah
6. G. Narsinga Rao
7. K. Somaiah

.. Applicants.

VS

1. The Director, Regional Telecom Training Centre, Chandralok Complex, Paradise, Sec'bad.
2. The Sub-Divisional Engineer, Regional Telecom Training Centre Hostel, Gachibowli, Hyderabad.
3. The Chief General Manager, A.P. Telecom, Doorsanchan Bhavan, Station Road, Nampally, Hyderabad.
4. The General Manager, Hyderabad Telecom, Suryalok Complex, Gunfoundry, Hyderabad.
5. The Secretary, Dept. of Telecommunications, New Delhi.

.. Respondents.

Counsel for the Applicants : Mr. P. Bhaskar

Counsel for the Respondents : Mr. N.R. Devaraj, Sr. CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

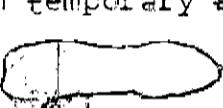
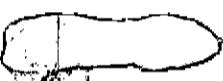
THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

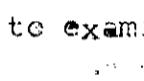
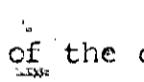
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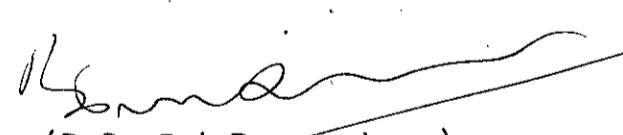
ORDER

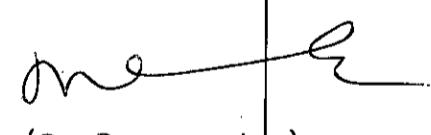
ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr.P.Bhaskar, learned counsel for the applicants and Mr.N.R.Devaraj, learned counsel for the respondents.

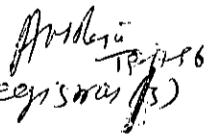
2. There are 7 applicants in this OA. They were engaged as Casual Mazdoor in the years 1991 and 1992 by R-2. They filed this application for a declaration that they are not to be terminated and consequently  praying for a direction to the respondents to grant them temporary ^{status} service and regularise  their services in their turn. 

3. At present ~~there is~~ no action  initiated for the termination as seen from the enclosures to the OA. In Annexure-1 Page-8 some details have been asked for and also concerned field officers were instructed to examine ~~the~~  each case of engagement of ~~the~~  labour and  remedial action for their removal as per rules under the I.D. Act. Hence, we are  of the opinion that this is a premature application and need not be entertained at this stage. Hence, the OA is dismissed as premature. No costs.


(B.S. Jai Parameshwar)
Member(Judl.)


(R. Rangarajan)
Member(Admn.)

Dated : The 14th Nov. 1996.
(Dictated in the Open Court)


D.Y. Regiswari (S)

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Copy to:-

1. The Director, Regional Telecom Training Centre, Chandrakoot Complex, Paradise, Secunderabad.
2. The Sub Divisional Engineer, Regional Telecom Training Centre Hostel, Gachibowli, Hyd.
3. The Chief General Manager, A.P.Telcom, Deorsanchar Bhavan, Station road, Nampally, Hyd.
4. The General Manager, Hyderabad Telecom, Suryalek Complex, Gunfoundry, Hyd.
5. The Secretary, Dept. of Telecommunications, New Delhi.
6. One copy to Sri. P.Bhaskar, Advocate, CAT, Hyd.
7. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
8. One copy to Library, CAT, Hyd.
9. One spare copy.

Rem/-

(17)

Q/1336/96

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THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)
Am Mo. B. S. Jai *Parivartan MLS*

DATED: 14/11/96

ORDER/JUDGEMENT
R.A/C.P./M.A.NO.

O.A.NO.

ⁱⁿ
1336/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

DISMISSED AS WITHDRAWN

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS.~~

YLR

II COURT

